

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2468
ANSWERED ON:06.02.2014
PUSHING PASSENGERS FROM TRAINS
Kateel Shri Nalin Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that the cases of passengers being pushed off moving trains by drunks and criminals are on the rise;
- (b) if so, the details of such incidents during the last three years, year-wise;
- (c) whether the Railways have taken adequate steps to ensure passenger safety in trains and the actions taken against the culprits; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2468 BY SHRI NALIN KUMAR KATEEL TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING PUSHING PASSENGERS FROM TRAINS.

(a) and (b) No, Madam. This is not a fact. The number of cases of passengers being pushed off moving trains by drunks and criminals during the last three years and number of persons arrested over Indian Railway are as under:

Year No. of cases reported No. of persons arrested

2011 6 8

2012 4 1

2013 3 7

(c) and (d) Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways to ensure security of the passenger:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. Regular drives against drunk passengers creating nuisance in trains are conducted and offenders are prosecuted under the Railway Act.

3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.
4. Security Help-Line numbers have been set up in the Zonal Control Rooms over some zonal railways to facilitate the passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.
5. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.